

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil)
No(s).32276/2010

(From the judgement and order dated 23/08/2010 in AS No.
237/2009 & ASMP No. 758/2009 & ASMP No. 1608/2010 of The HIGH
COURT OF JUDICATURE OF A.P. AT HYDERABAD)

ANDHRA BANK & ANR.

Petitioner(s)

VERSUS

N.V.CHOUDARY
(With prayer for interim relief)

Respondent(s)

Date: 29/11/2010 This Petition was called on for hearing
today.

CORAM :

HON'BLE MR. JUSTICE DALVEER BHANDARI
HON'BLE MR. JUSTICE DEEPAK VERMA

For Petitioner(s) Mr.S.L.Gupta, Adv.
Meenal Kashyap, Adv.
for Mr. Sanjeev Malhotra,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Issue notice.

Meanwhile, there will be interim stay of the impugned
judgment.

(G.V.Ramana)
Court Master

(Neeru Bala Vij)
Court Master